

# **RESUME OF WORK DONE BY LOK SABHA**

**SIXTEENTH LOK SABHA  
SIXTH SESSION, 2015**

**LOK SABHA SECRETARIAT, NEW DELHI**  
*February, 2016/Magha, 1937 (Saka)*

RESUME OF WORK  
DONE BY LOK SABHA

SIXTEENTH LOK SABHA — SIXTH SESSION  
(26 November, 2015 to 23 December, 2015)



LOK SABHA SECRETARIAT  
NEW DELHI

*February, 2016/Magha, 1937 (Saka)*

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## PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Sixth Session *i.e.* from the 26 November, 2015 to 23 December, 2015.

NEW DELHI;  
February, 2016  
*Magha, 1937 (Saka)*

ANOOP MISHRA  
*Secretary General*



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**1. DURATION OF SESSION**  
**(6th Session of 16th Lok Sabha)**

1. Date of Commencement	:	§26 November, 2015
2. Date of Adjournment <i>Sine die</i>	:	* 23 December, 2015
3. Date of prorogation	:	6 January, 2016
4. Total number of days of Session	:	28
5. Number of Actual days of Sittings	:	# 20
6. Number of hours of sitting	:	117 hours 14 minutes

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§ The first sitting commenced with the playing of National Anthem.

\* The sitting ended with the playing of National Song.

# Special sittings of the House were held on 26 and 27 November, 2015 for discussion on commitment to India's Constitution as part of 125th Birth Anniversary celebration of Dr. B.R. Ambedkar.

## 2. BILLS

### (i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken		No. of amendments tabled	No. of amendments carried	Progress/remarks
					H	M			
1	2	3	4	5	6	7	8	9	
1.	The Carriage by Air (Amendment) Bill, 2015	7.8.2015 (Earlier Session)	-	2.12.2015 (Consideration and passing)	1	13	2	-	Passed
2.	The Bureau of Indian Standards Bill, 2015	7.8.2015 (Earlier Session)	-	2.12.2015 3.12.2015 (Consideration and passing)	3	40	24	-	Passed
3.	*The Arbitration and Conciliation (Amendment) Bill, 2015	3.12.2015	-	16.12.2015 17.12.2015 (Consideration and passing)	3	45	25	3	Passed, as amended
4.	The High Court and the Supreme Court Judges (Salaries and Conditions of Service (Amendment) Bill, 2015	13.8.2015 (Earlier Session)	-	3.12.2015 4.12.2015 7.12.2015 (Consideration and passing)	3	01	4	-	Passed

5. The Commercial Courts, Commercial Division and Commercial Appellate Division of Hight Courts Bill, 2015	7.12.2015	-	9.12.2015 10.12.2015 16.12.2015 (Consideration and passing)	3	26	22	4	Passed, as amended
6. The Payment of Bonus (Amendment) Bill, 2015	7.12.2015	-	22.12.2015 (Consideration and passing)	1	42	7	1	Passed, as amended
7. The Industries (Development and Regulation Amendment Bill, 2015	7.12.2015	-	10.12.2015 (Consideration and passing)	0	58	1	-	Passed
8. The Atomic Energy (Amendment) Bill, 2015	7.12.2015 9.12.2015	-	14.12.2015 (Consideration and passing)	2	36	3	-	Passed
9. The Indian Trusts (Amendment) Bill, 2015	13.8.2015 (Earlier Session)	-	9.12.2015 (Consideration and passing)	1	04	4	-	Passed
10. The Negotiable Instruments (Amendment) Bill, 2015	-	8.12.2015 (As returned by Rajya Sabha with three amendments)	11.12.2015 (Consideration of amendments made by Rajya Sabha)	0	10	3	3	Amendments made by Rajya Sabha Considered and agreed to by Lok Sabha

\*Motion for consideration of the Bill was discussed together with the statutory Resolution seeking disapproval of the Arbitration and Conciliation (Amendment) Ordinance, 2015 (No. 9 of 2015) promulgated by the President on 23 October, 2015.

1	2	3	4	5	6	7	8	9
11.	The Sugar Cess (Amendment) Bill, 2015	11.12.2015	-	15.12.2015 (Consideration and passing)	0 06	1	-	Passed
12.	The Appropriation (No. 4) Bill, 2015	15.12.2015	-	15.12.2015 (Consideration and passing)	0 01	-	-	Passed
13.	The Appropriation (No. 5) Bill, 2015	15.12.2015	-	15.12.2015 (Consideration and passing)	0 02	-	-	Passed
14.	#The Insolvency and Bankruptcy Code, 2015	21.12.2015	-	22.12.2015 (Consideration)	1 14	1	-	Motion for reference of the Bill to a Joint Committee with instruction to report the last day of the first week of the Budget Session, 2016 adopted
15.	The National Waterways Bill, 2015	5.5.2015 (Earlier Session)	-	21.12.2015 (Consideration and passing)	3 54	33	26	Passed, as amended

# Motion for consideration of the Bill moved on 22 December, 2015 was not proceeded with on 23 December, 2015 consequent upon adoption of motion for reference of the Bill to the Joint Committee by Lok Sabha.

**(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereon**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of Presentation/ laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Merchant Shipping (Amendment) Bill, 2015	10.8.2015 (L.S.)	Speaker	Transport, Tourism and Culture (28.8.2015)	1.12.2015	Pending in Lok Sabha
2.	The Lokpal and Lokayuktas and other related Law (Amendment) Bill, 2014	18.12.2014 (L.S.)	Speaker	Personnel, Public Grievances, Law and Justice (30.12.2014)	7.12.2015	Pending in Lok Sabha
3.	The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015	29.04.2015 (R.S.)	Chairman	Personnel Public Grievances, Law and Justice (1.05.2015)	10.12.2015	Withdrawn
4.	The Rajendra Central Agricultural University Bill, 2015	23.12.2015 (R.S.)	Speaker	Agriculture (7.1.2016)	—	—



## SUMMARY

1. Bills pending at the end of last Session	15
2. Bills introduced	9
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	Nil
5. Bills passed by Rajya Sabha and laid on the Table — returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	1
8. Bills passed	13
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	1
10. Bills negatived	Nil
11. Bills withdrawn	Nil
12. Bills—debate concluded but further motions not taken up	Nil
13. Motions for adjournment of debate on the Bills adopted	Nil
14. Bills referred to Select Committee	Nil
15. Bills referred to Joint Committee	1
16. Bills reported by Select Committee	Nil
17. Bills reported by Joint Committee	Nil
18. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
19. Bills referred to Standing Committees by Chairman/Speaker	1

20. Bills reported by Standing Committees	3
21. Bills pending at the end of Fourth Session of Sixteenth Lok Sabha	11

**(iii) Private Members' Bills**

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of Amendments tabled	No. of Amendments carried	Progress/Remarks
					H. M.			
1	2	3	4	5	6	7	8	9
1.	The Supreme Court of India (Establishment of a Permanent Bench at Jabalpur) Bill, 2015 by Shri Rakesh Singh, M.P.	4.12.2015	--	--	--	--	--	Pending
2.	The State of Telangana (Special Category Status and Financial Assistance) Bill, 2015 by Shri Vinod KumarBoianapalli, M.P.	4.12.2015	--	--	--	--	--	Pending
3.	The Unwed Tribal Women (Protection and Welfare) Bill, 2015 by Shri Mullappally Ramachandran, M.P.	4.12.2015	--	--	--	--	--	Pending

4.	The Constitution (Amendment) Bill, 2015 (Amendment of article 58, etc.) by Dr. Bhola Singh, M.P.	4.12.2015	--	--	--	--	--	--	Pending
5.	The Constitution (Amendment) Bill, 2015 (Amendment of articles 275A and 371K) by Dr. Bhola Singh, M.P.	4.12.2015	--	--	--	--	--	--	Pending
6.	The Constitution (Amendment) Bill, 2015 (Insertion of new article 31) by Dr. Bhola Singh, M.P.	4.12.2015	--	--	--	--	--	--	Pending
7.	The Air (Prevention and Control of Pollution) Amendment Bill, 2015 (Insertion of new section 17A) by Shri Feroze Varun Gandhi, M.P.	4.12.2015	--	--	--	--	--	--	Pending
8.	The Disaster Management (Amendment) Bill, 2015 (Amendment of section 4 etc. by Shri Feroze Varun Gandhi, M.P.	4.12.2015	--	--	--	--	--	--	Pending

1	2	3	4	5	6	7	8	9
9.	The Constitution (Amendment) Bill, 2015 (Substitution of new article for article 340) by Shri Rajeev Satav, M.P.	4.12.2015	--	--	--	--	--	Pending
10.	The Sixth Schedule to the Constitution (Amendment) Bill, 2015 (Amendment of Sixth Schedule) by Shri Vincent H. Pala, M.P.	4.12.2015	--	--	--	--	--	Pending
11.	The Constitution (Amendment) Bill, 2015 (Amendment of the Seventh Schedule) by Shri Gajendra Singh Shekhawat, M.P.	4.12.2015	--	--	--	--	--	Pending
12.	The Gazetted Officers of the Central Government (Compulsory National Disaster Response Training) Bill, 2015 by Shri Gajendra Singh Shekhawat, M.P.	4.12.2015	--	--	--	--	--	Pending

13.	The Prohibition of Racial Discrimination Bill, 2015 by Shri Mullappally Ramachandran, M.P.	4.12.2015	--	--	--	--	--	Pending
14.	The Witnesses (Protection of Identity Bill, 2015 by Shri Rabindra Kumar Jena, M.P.	4.12.2015	--	--	--	--	--	Pending
15.	The National Road Transport Safety and Miscellaneous Provisions Bill, 2015 by Shri Rabindra Kumar Jena, M.P.	4.12.2015	--	--	--	--	--	Pending
16.	The Cancer Patients (Free Medical Treatment) Bill, 2015 by Shri P. Karunakaran, M.P.	4.12.2015	--	--	--	--	--	Pending
17.	The Special Financial Assistance to the National Capital Territory of Delhi Bill, 2015 by Shri Maheish Girri, M.P.	4.12.2015	--	--	--	--	--	Pending
18.	The Poor and Destitute Agricultural Workers (Welfare) Bill, 2015 by Shri Janardan Singh 'Sigrival', M.P.	4.12.2015	--	--	--	--	--	Pending

1	2	3	4	5	6	7	8	9
19.	The Widows (Protection and Maintenance) Bill, 2015 by Shri Janardan Singh 'Sigrwal', M.P.	4.12.2015	--	--	--	--	--	Pending
20.	The Minimum Wages (Amendment) Bill, 2015 (Amendment of section 3, etc.) by Shri E.T. Mohammed Basheer, M.P.	4.12.2015	--	--	--	--	--	Pending
21.	The Aligarh Muslim University (Amendment) Bill, 2015 (Amendment of section 12) by Shri E.T. Mohammed Basheer, M.P.	4.12.2015	--	--	--	--	--	Pending
22.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2015 (Amendment of paragraph 3) by Shri E.T. Mohammed Basheer, M.P.	4.12.2015	--	--	--	--	--	Pending
23.	The Constitution (Amendment) Bill, 2015 (Amendment of articles 15 and 16) by Shri E. T. Mohammed Basheer, M.P.	4.12.2015	--	--	--	--	--	Pending

24.	The Constitution (Amendment) Bill, 2015 ( <i>Amendment of article 51A</i> ) by Shrimati Jayshreeben K. Patel, M.P.	4.12.2015	—	—	—	—	—	—	Pending
25.	The Constitution (Amendment) Bill, 2015 ( <i>Insertion of new articles 16A and 29A</i> ) by Shrimati Jayshreeben K. Patel, M.P.	4.12.2015	—	—	—	—	—	—	Pending
26.	The Supreme Court of India (Establishment of a Permanent Bench at Ahmedabad Bill, 2015 by Shrimati Jayshreeben K. Patel, M.P.	4.12.2015	—	—	—	—	—	—	Pending
27.	The Waste Segregation and Collection Bill, 2015 by Shrimati Supriya Sule, M.P.	4.12.2015	—	—	—	—	—	—	Pending
28.	The Environment (Protection) Amendment Bill, 2015 ( <i>Insertion of new Chapter IIIA</i> ) by Shrimati Supriya Sule, M.P.	4.12.2015	—	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
29.	The Compulsory Teaching of Financial Education in Educational Institutions Bill, 2015 by Shrimati Supriya Sule, M.P.	4.12.2015	—	—	—	—	—	Pending
30.	The Mental Health (Amendment) Bill, 2015 ( <i>Insertion of new Chapter IIIA</i> ) by Shrimati Supriya Sule, M.P.	4.12.2015	—	—	0-18 minutes taken on introduction of Bills from Sl. Nos. 1 to 30.	—	—	Pending
31.	The Compulsory Voting Bill, 2014 by Shri Janardan Singh 'Sigrwal', M.P.	28.11.2014	—	13.3.2015 24.4.2015 8.5.2015 7.8.2015 (Fourth Session) during (Fifth Session)	3-43 (excluding 3 hours and 24 minutes taken during 4th session and 2 hours and 08 minutes taken during 5th session)	—	—	Discussion on the motion for the consideration of the Bill not concluded Pending
32.	The Mentally Retarded Children (Welfare) Bill, 2015 by Shri Om Prakash Yadav, M.P.	18.12.2015	—	—	—	—	—	Pending

33.	The Constitution (Amendment) Bill, 2015 ( <i>Insertion of new articles 16A and 16AA</i> ) by Shri Om Prakash Yadav, M.P.	18.12.2015	—	—	—	—	—	—	Pending
34.	The Constitution (Amendment) Bill, 2015 ( <i>Substitution of new article for article 331</i> ) by Shrimati Poonam Mahajan, M.P.	18.12.2015	—	—	—	—	—	—	Pending
35.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2015 ( <i>Amendment of section 26</i> ) by Shri Vinod Kumar Boianapalli, M.P.	18.12.2015	—	—	—	—	—	—	Pending
36.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2015 ( <i>Amendment of section 31</i> ) by Shri Vinod Kumar Boianapalli, M.P.	18.12.2015	—	—	—	—	—	—	Pending
37.	The Constitution (Amendment) Bill, 2015 ( <i>Substitution of new article for article 130</i> ) by Shri Vinod Kumar Boianapalli, M.P.	18.12.2015	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
38.	The Indian Penal Code (Amendment) Bill, 2015 (Substitution of new section for section 124A) by Dr. Shashi Tharoor, M.P.	18.12.2015	—	—	—	—	—	Pending
39.	The Asylum Bill, 2015 by Dr. Shashi Tharoor, M.P.	18.12.2015	—	—	—	—	—	Pending
40.	The Clinical Establishments (Registration and Regulation) Amendment Bill, 2015 (Amendment of section 2, etc.) by Shri A.P. Jithender Reddy, M.P.	18.12.2015	—	—	—	—	—	Pending
41.	The Constitution (Amendment) Bill, 2015 (Insertion of new article 77A, etc.) by Shri A.P. Jithender Reddy, M.P.	18.12.2015	—	—	—	—	—	Pending
42.	The Transgender Persons (Welfare) Bill, 2015 by Dr. Kakoli Ghosh Dastidar, M.P.	18.12.2015	—	—	—	—	—	Pending
43.	The Scheduled Tribes and Other Traditional Forest Dwellers	18.12.2015	—	—	—	—	—	Pending

(Recognition of Forest Rights) Amendment Bill, 2015 ( <i>Amendment of section 2</i> ) by Shri Raju Shetti, M.P.	18.12.2015	Pending
44. The Destitute and Neglected Women (Welfare) Bill, 2015 by Shri Gopal Chinayya Shetty, M.P.	18.12.2015	Pending
45. The Constitution (Amendment) Bill, 2015 ( <i>Insertion of new article 300B</i> ) by Shri Gopal Chinayya Shetty M.P.	18.12.2015	Pending
46. The Bureau of Accountability Bill, 2015 by Shri Gopal Chinayya Shetty, M.P.	18.12.2015	Pending
47. The Constitution (Amendment) Bill, 2015 ( <i>Substitution of new section for section 21A</i> ) by Shri Jayadev Galla, M.P.	18.12.2015	Pending
48. The Savita Ambedkar National University for Women Bill, 2015 by Dr. Udit Raj, M.P.	18.12.2015	Pending

1	2	3	4	5	6	7	8	9
49.	The Free Educational and Hostel Facilities to Students Belonging to the Scheduled Castes, the Scheduled Tribes and Economically Weaker Class Bill, 2015 by Dr. Udit Raj, M.P.	18.12.2015	—	—	—	—	—	Pending
50.	The Constitution (Amendment) Bill, 2015 (Amendment of articles 124 and 216) by Dr. Udit Raj, M.P.	18.12.2015	—	—	—	—	—	Pending
51.	The Supreme Court of India (Establishment of a Permanent Bench at Aurangabad) Bill, 2015 by Shri Chandrakant Khaire, M.P.	18.12.2015	—	—	—	—	—	Pending
52.	The Anganwadi Workers (Regularization of Service and Other Benefits) Bill, 2015 by Shri A.T. Nana Patil, M.P.	18.12.2015	—	—	—	—	—	Pending
53.	The Representation of the People. (Amendment) Bill, 2015 (Amendment of section 30) by Shri Rahul Shewale, M.P.	18.12.2015	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
59.	The Constitution (Amendment) Bill, 2015 ( <i>Insertion of new article 123A</i> ) by Shri P.P. Chaudhary, M.P.	18.12.2015	—	—	—	—	—	Pending
60.	The Artisans (Welfare and Promotion) Bill, 2015 by Shri Maheish Girri, M.P.	18.12.2015	—	—	—	—	—	Pending
61.	The National Cadet Corps (Amendment) Bill, 2015 ( <i>Amendment of section 6</i> ) by Shri Maheish Girri, M.P.	18.12.2015	—	—	—	—	—	Pending
62.	The Constitution (Amendment) Bill, 2015 ( <i>Amendment of articles 341 and 342</i> ) by Shri Nishikant Dubey, M.P.	18.12.2015	—	—	—	—	—	Pending
63.	The Constitution (Amendment) Bill, 2015 ( <i>Substitution of new article for article 130</i> ) by Shri Nishikant Dubey, M.P.	18.12.2015	—	—	—	—	—	Pending
64.	The Special Financial Assistance to Santhal Pargana Region of the State of Jharkhand Bill, 2015 by Shri Nishikant Dubey, M.P.	18.12.2015	—	—	—	—	—	Pending





1	2	3	4	5	6	7	8	9
71.	The Distressed and Neglected Widows and Divorced Women (Maintenance, Support and Welfare) Bill, 2015 by Shri Rajesh Ranjan, M.P.	18.12.2015	—	—	—	—	—	Pending
72.	The Prevention of Cruelty to Animals (Amendment) Bill, 2015 ( <i>Substitution of new section for section 28</i> ) by Shri Bhartruhari Mahtab, M.P.	18.12.2015	—	—	—	—	—	Pending
73.	The Religious Conversion (Prohibition) Bill, 2015 by Shri Bhartruhari Mahtab, M.P.	18.12.2015	—	—	—	—	—	Pending
74.	The Special Drinking Water and Irrigation Development Fund (For Dark Zone Areas) Bill, 2015 by Shri Devji M. Patel, M.P.	18.12.2015	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
80.	The Traditional Fishermen (Socio-Economic Protection and Welfare) Bill, 2015 by Shri Vinayak Bhaurao Raut, M.P.	18.12.2015	-	-	-	-	-	Pending
81.	The Widows' Welfare Bill, 2015 by Shri Sunil Kumar Singh, M.P.	18.12.2015	-	-	-	-	-	Pending
82.	The Mega Projects (Timely Completion) Bill, 2015 by Shri Sunil Kumar Singh, M.P.	18.12.2015	-	-	-	-	-	Pending
83.	The Jharkhand Atomic Authority Bill, 2015 by Shri Sunil Kumar Singh, M.P.	18.12.2015	-	-	-	-	-	Pending
84.	The Constitution (Amendment) Bill, 2015 ( <i>Amendment of the Eighth Schedule</i> ) by Shri Sunil Kumar Singh, M.P.	18.12.2015	-	-	-	-	-	Pending
85.	The Distressed Veteran Sports Persons (Welfare) Bill, 2015 by Shrimati Ranjeet Ranjan, M.P.	18.12.2015	-	-	-	-	-	Pending



1	2	3	4	5	6	7	8	9
91.	The Insecticides (Amendment) Bill, 2015 (Amendment of sections 4 and 9) by Shri Kesineni Srinivas, M.P.	18.12.2015	-	-	-	-	-	Pending
92.	The Patents (Amendment) Bill, 2015 (Amendment of section 73, etc.) by Shri Kesineni Srinivas, M.P.	18.12.2015	-	-	-	-	-	Pending
93.	The Witness Protection Bill, 2015 by Shri Om Birla, M.P.	18.12.2015	-	-	-	-	-	Pending
94.	The Constitution (Amendment) Bill, 2015 (Amendment of article 84) by Shri Dushyant Chautala, M.P.	18.12.2015	-	-	-	-	-	Pending
95.	The Motor Vehicles (Amendment) Bill, 2015 (Amendment of section 2 etc.) by Shri Dushyant Chautala, M.P.	18.12.2015	-	-	-	-	-	Pending
96.	The Hindu Succession (Amendment) Bill, 2015 (Substitution of new section for section 15) by Shri Dushyant Chautala, M.P.	18.12.2015	-	-	-	-	-	Pending



1	2	3	4	5	6	7	8	9
103.	The Airlines (Fare Structure) Bill, 2015 by Shri M.K. Raghavan, M.P.	18.12.2015	—	—	—	—	—	Pending
104.	The Railway Security Force Bill, 2015 by Shri M.K. Raghavan, M.P.	18.12.2015	—	—	—	—	—	Pending
105.	The Provision of Financial Assistance (For Upgrading of Hospitals) Bill, 2015 by Shri M.K. Raghavan, M.P.	18.12.2015	—	—	—	—	—	Pending
106.	The Cleaning of Rivers (Provision of Financial Assistance) Bill, 2015 by Shri M.K. Raghavan, M.P.	18.12.2015	—	—	—	—	—	Pending
107.	The Food Safety and Standards (Amendment) Bill, 2015 (Amendment of Sections 3 and 65) by Shri Chandrakant Khaire, M.P.	18.12.2015	—	—	—	—	—	Pending
108.	The Payment of Minimum Wages (For Workers and Others) Bill, 2015 by Shri Chandrakant Khaire, M.P.	18.12.2015	—	—	—	—	—	Pending





1	2	3	4	5	6	7	8	9
114.	The Constitution (Amendment) Bill, 2015 ( <i>Amendment of article 312</i> ) by Shri Arjun Meghwal, M.P.	18.12.2015	—	—	—	—	—	Pending
115.	The Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2015 ( <i>Amendment of Section 31</i> ) by Shri Arjun Meghwal, M.P.	18.12.2015	—	—	—	—	—	Pending
116.	The Constitution (Amendment) Bill, 2015 ( <i>Amendment of article 338</i> ) by Shri Arjun Meghwal, M.P.	18.12.2015	—	—	—	—	—	Pending
117.	The Indian Penal Code (Amendment) Bill, 2015 ( <i>Omission of section 309</i> ) by Shri Jagdambika Pal, M.P.	18.12.2015	—	—	—	—	—	Pending
118.	The Rainwater (Mandatory Harvesting and Collection) Bill, 2015 by Shri Jagdambika Pal, M.P.	18.12.2015	—	—	0—39 minutes taken on introduction of Bills from	—	—	Pending

SI. Nos. 32 to 118

## SUMMARY

(Private Members' Bills)

1.	Bills pending at the end of the last session	292*
2.	Bills introduced	117
3.	Bills passed by Rajya Sabha and laid on the table of Lok Sabha	NIL
4.	Bills withdrawn	NIL
5.	Bills negatived	NIL
6.	Bills removed from the Register of Pending Bills	NIL
7.	Bills part-discussed	1
8.	Bills pending at the end of the Session <i>vide</i> para No. 2819 of Bulletin-Part II, dated 20.01.2016	410

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\*(Excluding one part - discussed Bill)

**3. COMMITTEES**  
**(i) Financial Committees**

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
							Original Action Taken	Action Taken Statement	
1.	Committee on Estimates	01.05.2015	1	1 00		50%	—	2	—
2.	Committee on Public Undertakings	01.05.2015	1	00 45		31.81%	—	2 1	—
3.	Committee on Public Accounts	01.05.2015	4	04 05		51%	—	6 5	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings			Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
			4	5	6	H.	M.			Original	Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11	12		
1.	Committee on Agriculture	1.9.2015	1	00	50	48.38%	—	—	5	3	—	—	
2.	Committee on Chemicals and Fertilizers	1.9.2015	—	—	—	—	—	—	4	3	—	—	
3.	Committee on Coal and Steel	1.9.2015	—	—	—	—	—	—	3	—	—	—	
4.	Committee on Defence	1.9.2014	2	01	55	49.18%	—	—	2	—	—	—	
5.	Committee on Energy	1.9.2015	1	00	30	38.07%	—	—	3	1	—	—	
6.	Committee on External Affairs	1.9.2015	4	5	10	31.89%	—	—	4	—	—	—	
7.	Committee on Finance	1.9.2015	1	2	00	67.7%	—	—	6	—	—	—	
8.	Committee on Food, Consumer Affairs and Public Distribution	1.9.2015	5	7	00	38.06%	—	—	—	—	—	—	

1	2	3	4	5	6	7	8	9	10	11	12
9.	Committee on Information Technology	1.9.2015*	1 (Main Committee) 1 (sub Committee)	00 40 —	45.16% 57.14%	—	—	—	6	—	—
10.	Committee on Labour	1.9.2015	2	00 45	41%	—	—	1	2	2	—
11.	Committee on Petroleum and Natural Gas	31.08.2015	1	01 00	64.51%	—	—	0	2	0	—
12.	Committee on Railways	1.9.2015	1	01 00	77%	—	—	—	1	1	—
13.	Committee on Rural Development	1.9.2015	1	00 30	54.84%	—	—	1	4	—	—
14.	Committee on Social Justice and Empowerment	1.9.2015	1	00 30	40%	—	—	1	4	4	—
15.	Committee on Urban Development	1.9.2015	1	02 00	63.33%	—	—	—	1	—	—
16.	Committee on Water Resources	1.9.2015	1	00 15	71%	—	—	1	2	—	—

\*Four Sub-Committees were constituted on 02.12.2015.

**(iii) Committees other than Financial and Standing Committees**

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks	
							Original	Action Taken	Action Taken Statement		
1	2	3	4	5	6	7	8	9	10	11	12
1.	Committee on Absence of Members from the Sittings of the House	1.9.2014	1	00 25	80%	—	—	1	—	—	—
2.	House Committee	12.6.2015	—	—	—	—	—	—	—	—	House Committee does not present reports.
3.	Committee on MPLADS	15.9.2015	—	—	—	—	—	—	2	—	—
4.	Committee on Privileges	1.9.2014	—	—	—	—	—	—	—	—	—
5.	Committee on Ethics	12.8.2015	1	00 45	66.67%	—	—	—	—	—	—
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	15.9.2014	1	01 15	40%	—	—	—	—	—	—







1	2	3	4	5	6	7	8	9	10	11	12
23.	Railway Convention Committee	27.4.2015	1	1	00	61%	—	2	—	—	—
24.	Committee on Welfare of Other Backward Classes	29.09.2015	2	3	30	60%	—	1	—	—	—

#### 4. DIVISIONS

Sl. No.	Date	Subject Matter	Final Result	Remarks
1.	18.12.2015	Division was held by AVR machine on the motion for introduction of the Indian Penal Code (Amendment) Bill, 2015 (Substitution of new section for section 377) moved by Dr. Shashi Tharoor, MP	Ayes-27 Noes-75	—

## 5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time taken	
			H.	M.
<b>General Budget</b>				
Supplementary Demands for Grants (General) (Second Batch) for 2015-16	11.12.2015	14.12.2015		
		15.12.2015	*Discussion and voting on Supplementary Demands for Grants (General) for 2015-16	
Demands for Excess Grants (General) for 2012-13	for 11.12.2015	14.12.2015	*Discussion and Voting on Demands for Excess Grants (General) for 2012-13	3
		15.12.2015		54

\*Discussed together.

#### 6. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Constituency/State	Date when declared elected	Date of Oath/Affirmation
1.	Shri Dayakar Pasunoori	Warangal/Telangana	24.11.2015	26.11.2015
2.	Shri Kantilal Bhuria	Ratlam/Madhya Pradesh	24.11.2015	27.11.2015

## 7. MOTIONS

### (i) Motions Under Rules 191 and 342

#### SUMMARY

No. of notices received	:	3
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil

**(ii) Motions under Rule 388 for Suspension of Rules**

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken		Remarks
				H.	M.	
1.	"That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment No. 24 to the Arbitration and Conciliation (Amendment) Bill, 2015, and that this amendment may be allowed to be moved."	Shri D.V. Sadananda Gowda	10.12.2015	0	01	Adopted

### 8. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken H. M.
1.	Shri Dayakar Pasunoori	Warangal/Telangana	Oath	Telugu	26.11.2015	00 01
2.	Shri Kantilal Bhuria	Ratlam/Madhya Pradesh	Oath	Hindi	27.11.2015	00 02

## 9. OBITUARY AND OTHER REFERENCES

## (i) Obituary References

Sl. No.	Name of the Member	Date of Death	Date of Obituary reference	Time Taken	
				H.	M.
1	2	3	4	5	
1.	Shri Roshan Lal (Member of the 10th Lok Sabha)	24.05.2015	}		
2.	Shri K. Parasuraman (Member of the 11th Lok Sabha)	06.08.2015			
3.	Shri Radhey Shyam Kori (Member of the 14th Lok Sabha)	12.08.2015			
4.	Shri A. Venkatesh Naik (Member of the 10th, 12th, 13th and 14th Lok Sabhas)	24.08.2015			
5.	Shri Raghuvir Singh Kaushal (Member of the 13th and 14th Lok Sabhas)	24.08.2015		26.11.2015	00 10
6.	Shri Vishwanath Das Shastri (Member of the 10th Lok Sabha)	24.08.2015			
7.	Shri Mitrasen Yadav (Member of the 9th, 12th and 14th Lok Sabhas)	07.09.2015			
8.	Shri Balkrishna Wasnik (Member of the 2nd, 3rd and 7th Lok Sabhas)	10.09.2015			



1	2	3	4	5	
9.	Shri Sadhan Gupta (Member of the 1st and 2nd Lok Sabhas)	19.09.2015			
10.	Shri Rudra Pratap Singh (Member of the 5th Lok Sabha)	08.10.2015	}		
11.	Shri B.D. Singh (Member of the 7th Lok Sabha)	14.10.2015		26.11.2015	00 10
12.	Shri Parasram Bhardwaj (Member of the 7th to 12th Lok Sabhas)	19.10.2015			
13.	Dr. Parshuram Gangwar (Member of the 10th Lok Sabha)	29.10.2015			
14.	Shri K. Gopal (Member of the 5th and 6th Lok Sabhas)	30.08.2015	23.12.2015	00 06	

**(ii) References regarding Tragic Incidents**

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding the death of 89 persons and injuries to several others when mining explosives stored in a building went off in Pettlawad town in Jhabua district of Madhya Pradesh.	12.09.2015	30.11.2015	00	09
2.	Reference regarding loss of lives of 204 persons due to recent rains in Tamil Nadu, Andhra Pradesh and other adjoining regions of the Southern part of the country causing large-scale destruction and devastation of property, crops and cattle.	November, 2015			
3.	Reference regarding terrorist attacks in Paris causing loss of over 120 lives.	13.11.2015	23.12.2015	00	03
4.	Reference regarding loss of lives of pilgrims who died in a crane accident occurred in Haram Sharief of Makkah and death of several others in a stampede that occurred in Mina, Saudi Arabia.	11 & 24.09.2015			
5.	Reference regarding loss of lives of many in an earthquake that struck Afghanistan and Pakistan.	26.10.2015			
6.	Reference regarding loss of lives of 224 persons in a Russian Federation plane that crashed over Egypt.	31.10.2015			
7.	Reference regarding loss of lives of ten personnel of the Border Security Force when their aircraft crashed in Dwarka near Delhi Airport.	22.12.2015			

**(iii) Congratulatory references /references on landmark occasions**

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding seventh anniversary of the terrorist attack in Mumbai.	26.11.2008	26.11.2015	00	02
2.	Reference congratulating the Scientists and Technologies of the Indian Space Research Organisation for the successful launch of ASTROSAT, the first multi-wavelength space observatory.	29.11.2015	30.11.2015	00	01
3.	Reference on the 31st Anniversary of the Bhopal Gas Tragedy.	03.12.1984	03.12.2015	00	04
4.	Reference on the Human Rights Day.	10.12.2015	10.12.2015	00	02
5.	Reference regarding the fourteenth anniversary of the terrorist attack on Parliament House.	13.12.2001	11.12.2015	00	06
6.	Reference congratulating the Scientists and Technologists of the Indian Space Research Organisation for successful launch of PSLV-C29 from Sriharikota, Andhra Pradesh.	16.12.2015	17.12.2015	00	03

### 10. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	09.06.2014*
2.	Shri Hukm Deo Narayan Yadav	
	Prof. K.V. Thomas <sup>§</sup>	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	12.12.2014 <sup>^</sup>
8.	Shri Hukum Singh	
9.	Dr. P. Venugopal	
10.	Shri K.H. Muniyappa	

\* Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 09.06.2014.

<sup>§</sup> Ceased to be a member of Panel of Chairpersons on 12.12.2014.

<sup>^</sup> Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 12.12.2014.

## 11. PAPERS LAID ON THE TABLE

(i) Government :	1754
(ii) Private Members :	Nil

## 12. QUESTIONS

(i)	<b>Starred Questions</b>	
	(a) Number of Questions put down in the Question Lists for oral answers	360
	(b) Number of Questions orally answered	78
(ii)	<b>Unstarred Questions</b>	
	(a) Number of Questions put down in the Question Lists for written answers	4140 <sup>@</sup>
	(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers/Supplementaries	4421
(iii)	<b>Short Notice Questions</b>	
	(a) No. of Short Notice Questions (SNQ) received	4
	(b) No. of notices of SNQ admitted	Nil
	(c) No. of notices of SNQ clubbed with SQ	Nil
	(d) No. of notices of SNQ disallowed	4
(iv)	<b>Half-an-Hour Discussion</b>	
	(a) No. of notices of Half-an-Hour Discussion received	15
	(b) No. of notices of Half-an-Hour Discussion admitted and discussed	Nil
	(c) No. of notices of Half-an-Hour disallowed	15
(v)	<b>Statement(s) Made by Ministers Correcting Replies already given</b>	
	No. of answers corrected	1

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<sup>@</sup> Including 1 unstarred question deleted.

**(vi) Abstract of Statement(s) made by the Ministers correcting  
the replies already given by them to  
questions in the Lok Sabha**

Sl. No.	Date of correcting the reply	Statement made by	No. of Questions to which statement was made	Date of answer to the question	Subject of the question
1.	22.12.2015	Ministry of Home Affairs	USQ No. 1207	28.7.2015	"Statue of Netaji Subhash Chandra Bose"

## 13. RESOLUTIONS

### (i) Private Members' Resolutions

Sl. No.	Subject	Name of Member who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
				H.	M.		
1	2	3	4	5	6	7	
1.	This House urges upon the Government to take immediate steps for rehabilitation and welfare of displaced persons from Kashmir who are living in various parts of the country in pitiable condition.	Shri Nishikant Dubey	20.3.2015 8.5.2015 (Fourth Session) 31.7.2015 (Fifth Session) 11.12.2015	2 - 28 (excluding 1 hour and 33 minutes taken during 4th Session and 2 hours and 28 minutes taken during 5th session)	Home Affairs	On 11.12.2015 Shri Bhartruhari Mahtab, M.P. moved an amendment to the resolution which was adopted. Thereafter, the resolution as amended, was adopted.	
2.	This House urges upon the Government to take immediate steps to— (i) restore the benefits of commutation and return of capital to the Employees Provident Fund pensioners;	Shri N.K. Premachandran	11.12.2015	0 03	Labour & Employment	Discussion not concluded.	



1	2	3	4	5	6	7
	<p>(ii) provide pension to the beneficiaries of Employees Provident Fund pension on the basis of average salary of twelve months immediately preceding retirement;</p> <p>(iii) ensure payment of full pension to pensioners as per the Employees' Pension Scheme, 1995 after realisation of full amount of commuted pension from pensioners;</p> <p>(iv) increase minimum pension to rupees three thousand per month under the Employees' Pension Scheme, 1995;</p> <p>(v) implement welfare schemes for pensioners including housing scheme by utilising the unclaimed provident fund amounting to about rupees twenty seven thousand crore;</p> <p>(vi) revise the whole Employees Pension Scheme, 1995 on the basis of past experience; and</p> <p>(vii) extend Employees Pension Scheme, 1995 to various other sectors.</p>					

## **SUMMARY**

### **(Private Members' Resolutions)**

1.	No. of notices of Resolutions received	:	3
2.	No. of Resolution discussed	:	2
3.	No. of Resolution adopted	:	1
4.	No. of Resolution withdrawn	:	NIL
5.	No. of Resolution negated	:	NIL
6.	No. of Resolution on which debate was adjourned	:	NIL
7.	No. of Resolution Part-discussed	:	1

**(ii) Resolutions placed before the House by the Speaker**

Sl. No.	Text of the Resolution	Date of placing before the House	Time taken	Ministry/ Department concerned	Remarks
		House	H. M.		
1	2	3	4	5	6
1.	We, the members of Lok Sabha, in the special sittings of the Lok Sabha on 26th and 27th November, 2015 for celebrating the 'Constitution Day' as a part of the One Hundred and Twenty-fifth Birth Anniversary celebration of Dr. B.R. Ambedkar:— Having remembered with gratitude, the commitment of Father of Nation Mahatma Gandhi; pioneering and monumental role played by Pandit Jawahar Lal Nehru, Dr. Rajendra Prasad, Sardar Vallabh Bhai Patel, Maulana Azad and other founding fathers of our Constitution and their contribution in enabling us to give to ourselves the Constitution on the 26th November, 1949; and having enacted it on the 26th January, 1950; and	27.11.2015	0 05	Home Affairs	Adopted

Having recalled with appreciation, the invaluable services rendered by Dr. B.R. Ambedkar as the Chairman of the Drafting Committee of the Constituent Assembly and all its members in the framing of the Constitution of India;

Do hereby solemnly affirm our commitment to the principles and ideals of the Constitution, and resolve to—

- (a) Uphold and maintain the sanctity and supremacy of the Constitution;
  - (b) Respect the constitutional institutions, their freedom and authority;
  - (c) Protect the sovereignty, unity and integrity of our country and its democratic, socialist and secular character;
  - (d) Maintain transparency, probity and accountability in public life; and
  - (e) Dedicate ourselves to equality and social justice and contribute to the task of building a strong republic.
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(iii) Statutory Resolution

Sl. No.	Subject	Article/ Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken H. M.	Ministry/ Department concerned	Remarks
1.	That this House disapproves of the Arbitration and Conciliation (Amendment) Ordinance, 2015 (No. 9 of 2015) promulgated by the President on 23 October, 2015	123	Shri N.K. Premachandran	16.12.2015	@3 45	Law and Justice	Negated

@Discussed together with the motion for consideration of the Arbitration and Conciliation (Amendment) Bill, 2015.

**14. SHORT DURATION DISCUSSIONS UNDER RULE 193**

Sl. No.	Subject	Name of the member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H.	M.		
(i)	Situation arising out of incidents of intolerance in the country.	Md. Salim	30.11.2015 1.12.2015	7	56	Home Affairs	Discussion concluded
(ii)	*Flood situation in several parts of the country.	Shri T.G.Venkatesh Babu	2.12.2015 3.12.2015	3	51	Home Affairs	Discussion concluded
(iii)	*Drought situation in various parts of the country.	Shri Jyotiraditya M. Scindia	7.12.2015 8.12.2015 9.12.2015 10.12.2015 11.12.2015	7	35	Agriculture	Discussion concluded
(iv)	Price rise.	Shri P. Karunakaran	17.12.2015 22.12.2015	1	47	Consumer Affairs, Food and Public Distribution	Part Discussed

\*Considering the flood situation in Chennai and other parts of Tamil Nadu, Minister of Parliamentary Affairs requested to discuss the issue on priority. Accordingly, Hon'ble Speaker admitted the discussion on flood situation and drought in some parts of the country which was taken up immediately. However, when discussion resumed after lunch at 2 PM, several members demanded that in view of the grave situation of floods, the scope of the discussion be limited to flood situation only in view of the prevalent flood situation in Southern parts of India, to which the House agreed. The discussion on drought was, therefore, taken up separately.

## **SUMMARY**

### **Short Duration discussions under Rule 193 on matters of urgent public importance**

No. of notices received	:	119
No. of discussions held	:	4
No. of discussions completed	:	3
No. of discussions remained part-discussed	:	1
Total time taken	:	21 hrs. 9 mts.

**15. SPEAKER/DEPUTY SPEAKER/CHAIRPERSONS ANNOUNCEMENTS/OBSERVATIONS/  
RULINGS**

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Announcement regarding granting extension of time for presentation of Report by Joint Committee on the Right to the Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015 up to the last day of the Winter Session, 2015.	The Speaker	30.11.2015
2.	Ruling on certain allegation/remarks against Hon'ble Minister made by Mohammad Salim during the discussion under rule 193 on the situation arising out of incidents of intolerance in the country and the Speaker directed that remarks made by member shall not form part of the proceedings. As per provisions of Rule 353 of the Rules of Procedure and Conduct of Business in Lok Sabha no allegation by a member may be made unless an adequate notice has been given and the Speaker found that statements made by a Member had been made without giving advance notice.	The Speaker	0.11.2015
3.	Announcement regarding taking up the matter of flood situation in Tamil Nadu and Andhra Pradesh due to heavy rains and also drought in some parts of the country under Rule 193 as requested by the Hon'ble Minister of Parliamentary Affairs.	The Chairperson	2.12.2015



1	2	3	4
4.	Observation regarding request from the Minister of Parliamentary Affairs, Leaders of Parties and several members restricting the discussion under rule 193 to be specific to the flood situation in Tamil Nadu, Andhra Pradesh and West Bengal and the discussion on drought in some parts of the country might be taken up later.	The Deputy Speaker	2.12.2015
5.	Observation requesting the Members not to raise matters in Zero Hour in the House which fall within the jurisdiction of the State Legislatures.	The Speaker	4.12.2015
6.	Observation regarding restricting the discussion on amendments made by Rajya Sabha in Negotiable Instruments (Amendments) Bill, 2015 passed by Lok Sabha.	The Speaker	11.12.2015
7.	Valedictory Reference on the conclusion of the Sixth Session of the Sixteenth Lok Sabha.	The Speaker	23.12.2015

**16. STATEMENTS**  
**(i) Statements made/laid by Ministers under Rule 372 during Sixth Session of**  
**Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
**1.	Regarding the visit of Minister of External Affairs to Islamabad and recent developments relating to ties between India and Pakistan.	Smt. Sushma Swaraj	14.12.2015	00	53
2.	Regarding the initiatives of the Government for regional connectivity with focus on North-Eastern of the States of the country.	Shri Nitin Gadkari	16.12.2015	00	07
*3.	Regarding 21st Conference of Parties held from 30th November to 12th December, 2015 at Paris (France).	Shri Prakash Javadekar	16.12.2015	00	02
*4.	Regarding "India's stand in the WTO".	Smt. Nirmala Sitharaman	22.12.2015	00	01

\*\*The Chair allowed some members to seek clarifications on the statement.

\* Laid a copy (Hindi and English Versions) of the statement

1	2	3	4	5
*5.	Correcting the reply given on 28.7.2015 to Unstarred Question No. 1207 by Shri Bishnu Pada Ray, MP regarding 'Statue of Netaji Subhash Chandra Bose' and Reasons for delay in correcting the reply.	Shri Haribhai Parathibhai Chowdhary	22.12.2015	00 01

\* Laid a copy (Hindi and English Versions) of the statement.

**(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker During  
Sixth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
*1.	Status of implementation of the recommendations contained in the 260th Report of the Standing Committee on Industry on Prime Minister's Employment Generation Programme (PMEGP) Scheme, pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Kalraj Mishra	7.12.2015	00	01
*2.	Status of implementation of the recommendations contained in the 261st Report of the Standing Committee on Industry on Implementation of Interest Subsidy Eligibility Certificate (ISEC) Scheme, pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Kalraj Mishra	7.12.2015	00	01

\*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*3.	Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2014-15), pertaining to the Ministry of Minority Affairs.	Dr. Najma A. Heptulla	9.12.2015	00 01
*4.	Status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Information Technology on Demands for Grants (2015-16), pertaining to the Department of Posts, Ministry of Communications and Information Technology.	Shri Ravi Shankar Prasad	9.12.2015	00 01
*5.	Status of implementation of the recommendations contained in the 225th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2015-16), pertaining to the Department of Space.	Dr. Jitendra Singh	9.12.2015	00 01

*6. Status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Finance on Demands for Grants (2015-16), pertaining to the Ministry of Corporate Affairs.	Shri Arun Jaitley	11.12.2015	00 01
*7. Status of implementation of the recommendations contained in the 74th Report of the Standing Committee on Finance on 'Economic impact of revision of Natural Gas Price', pertaining to the Department of Revenue, Ministry of Finance.	Shri Arun Jaitley	11.12.2015	00 01
*8. Status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Information Technology on Demands for Grants (2015-16), Pertaining to the Ministry of Information and Broadcasting.	Col. Rajyavardhan Rathore	11.12.2015	00 01

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\*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
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\*9. Status of implementation of the recommendations contained in the 213th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 200th Report of the Committee on 'Development of Tourism, National Highways and Water Transport in Kerala and Cochin Shipyard Ltd.', pertaining to the Ministry of Tourism.

Dr. Mahesh Sharma

14.12.2015

00 01

\*10. Status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Agriculture on Action Taken by the Government on the recommendations/observations contained in the 5th Report of the Committee on Demands for Grants (2014-15), pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture and Farmers Welfare.

Shri Radha Mohan  
Singh

15.12.2015

00 01

<p>*11. Status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Information Technology on Demands for Grants (2015-16), pertaining to the Department of Telecommunications, Ministry of Communications and Information Technology.</p>	<p>Shri Ravi Shankar Prasad</p>	<p>16.12.2015</p>	<p>00 01</p>
<p>*12. Status of implementation of the recommendations contained in the 44th Report of the Standing Committee on Social Justice and Empowerment on 'Working of Ashram Schools in Tribal Areas', pertaining to the Ministry of Tribal Affairs.</p>	<p>Shri Mansukhbhai D. Vasava on behalf of Shri Jual Oram</p>	<p>16.12.2015</p>	<p>00 01</p>
<p>*13. Status of implementation of the recommendations contained in the 259th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2015-16), pertaining to the Department of Biotechnology, Ministry of Science and Technology.</p>	<p>Shri Y.S. Chowdary</p>	<p>16.12.2015</p>	<p>00 01</p>



1	2	3	4	5
*14. Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Water Resources on Demands for Grants (2015-16), pertaining to the Ministry of Water Resources.	Sushree Uma Bharati	17.12.2015	00	01
*15. Status of implementation of the recommendations contained in the 203rd Report of the Standing Committee on Transport, Tourism and Culture on 'Privatization of Services at Airports', pertaining to the Ministry of Civil Aviation.	Dr. Mahesh Sharma	17.12.2015	00	01
*16. Status of implementation of the recommendations contained in the 215th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 203rd Report of the Committee on 'Privatization of Services at Airports', pertaining to the Ministry of Civil Aviation.	Dr. Mahesh Sharma	17.12.2015	00	01

<p>*17. Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Finance on Demands for Grants (2014-15), pertaining to the Department of Revenue, Ministry of Finance.</p>	<p>Shri Arun Jaitley</p>	<p>18.12.2015</p>	<p>00 01</p>
<p>*18. Status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Finance on 'Tax Assessment/Exemptions and related matter concerning IPL/BCCI', pertaining to the Department of Revenue, Ministry of Finance.</p>	<p>Shri Arun Jaitley</p>	<p>18.12.2015</p>	<p>00 01</p>
<p>*19. Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Rural Development on Demands for Grants (2015-16), pertaining to the Ministry of Drinking Water and Sanitation.</p>	<p>Shri Ram Kripal Yadav</p>	<p>18.12.2015</p>	<p>00 01</p>

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\*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*20. Status of implementation of the recommendations contained in the 219th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2015-16), pertaining to the Ministry of Culture.	Dr. Mahesh Sharma	21.12.2015	00 01	00 01
*21. Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2015-16), pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.	Shri Rajiv Pratap Rudy on behalf of Shri Ram Vilas Paswan	22.12.2015	00 01	00 01
*22. Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2014-15), pertaining to the Department of Social Justice and Empowerment, Ministry of Social Justice and Empowerment.	Shri Thaawar Chand Gehlot	22.12.2015	00 01	00 01

<p>*23. Status of implementation of the recommendations contained in the 14th Report of the Standing Committee on Finance on Demands for Grants (2015-16), pertaining to the Ministry of Statistics and Programme Implementation.</p>	<p>General (Retd.) Vijay Kumar Singh</p>	<p>22.12.2015</p>	<p>00 01</p>
<p>*24. Status of implementation of the recommendations contained in the 181st Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations//observations contained in the 180th Report of the Committee on 'Administration of UTs (Daman and Diu, Dadra and Nagar Haveli and Chandigarh)', pertaining to the Ministry of Home Affairs.</p>	<p>Shri Haribhai Parathabhai Choudhary</p>	<p>22.12.2015</p>	<p>00 01</p>
<p>*25. Status of implementation of the recommendations contained in the 185th Report of the Standing Committee on Home Affairs on Demands for Grants (2015-16), pertaining to the Ministry of Home Affairs.</p>	<p>Shri Kiren Rijju</p>	<p>22.12.2015</p>	<p>00 01</p>

1	2	3	4	5
	*26. Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on External Affairs on Demands for Grants (2015-16), pertaining to the Ministry of External Affairs.	Smt. Sushma Swaraj	23.12.2015	00 01
	*27. Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Finance on Urban Development on Demands for Grants (2015-16), pertaining to the Ministry of Urban Development	Shri M. Venkaiah Naidu	23.12.2015	00 01
	*28. Status of implementation of the recommendations contained in the 6th Report of the Standing Committee on Urban Development on Demands for Grants (2015-16), pertaining to the Ministry of Housing and Urban Poverty Alleviation.	Shri M. Venkaiah Naidu	23.12.2015	00 01

<p>*29. Status of implementation of the recommendations contained in the 14th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2015-16), pertaining to the Ministry of Minority Affairs.</p>	<p>Dr. Najma A. Heptulla</p>	<p>23.12.2015</p>	<p>00 01</p>
<p>*30. Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Information Technology on Demands for Grants (2014-15), pertaining to the Ministry of Communications and Information Technology.</p>	<p>Shri Ravi Shankar Prasad</p>	<p>23.12.2015</p>	<p>00 01</p>
<p>*31. Status of implementation of the recommendations contained in the 1st and 6th Report of the Standing Committee on Rural Development on Demands for Grants (2014-15 and 2015-16 respectively), pertaining to the Department of Rural Development, Ministry of Rural Development.</p>	<p>Shri Chaudhary Birender Singh</p>	<p>23.12.2015</p>	<p>00 01</p>

1	2	3	4	5
*32.	Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Railways on Demands for Grants (2015-16), pertaining to the Ministry of Railways.	Shri Manoj Sinha	23.12.2015	00 01

\*Laid a copy (Hindi and English Versions) of the statement.

**(iii) Statements made/laid by Ministers Regarding Government Business During Sixth Session of  
Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
1.	Government business for the week commencing the 7th December, 2015	Shri Rajiv Pratap Ruddy	4.12.2015	00	08
2.	Government business for the week commencing the 14th December, 2015	Shri Rajiv Pratap Ruddy	11.12.2015	00	06
3.	Government business for the remaining part of the Session	Shri Rajiv Pratap Ruddy	18.12.2015	00	13



**(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during  
Sixteenth Lok Sabha (As on 09.02.2016)**

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (04.06.2014 to 11.06.2014)	34	13	21	38.23
Second Session (07.07.2014 to 14.08.2014)	354	169	185	47.74
Third Session (24.11.2014 to 23.12.2014)	272	125	147	45.96
Fourth Session (23.02.2015 to 13.05.2015)	412	190	222	46.11
Fifth Session (21.07.2015 to 13.08.2015)	196	82	114	41.83
Sixth Session (26.11.2015 to 23.12.2015)	358	48	310	13.40
<b>Total</b>	<b>1626</b>	<b>627</b>	<b>999</b>	<b>38.56</b>

(v) Statement showing the time lost owing to interruptions and adjournment in the House During the Sixth Session of the 16th Lok Sabha

Date	Time Lost due to	Time Lost Due to	Remarks
	<u>Interruptions</u> H. M.	Adjournment of the House following <u>Interruptions</u> H. M.	
1	2	3	4
30.11.2015		1 34	At 1410 hrs., due to interruptions, House adjourned to meet again at 1430 hrs. At 1443 hrs., due to interruptions, House adjourned to meet again at 1515 hrs. At 1518 hrs., due to interruptions, House adjourned to meet again at 1600 hrs.
08.12.2015	-	4 54	At 1103 hrs., due to interruptions, House adjourned to meet again at 1130 hrs. At 1212 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1412 hrs., due to interruptions, House adjourned to meet again at 1500 hrs. At 1509 hrs., due to interruptions, House adjourned for the day.

1	2	3	4
09.12.2015	-	0 50	At 1529 hrs., due to illness of a member, House was adjourned to meet again at 1600 hrs. At 1717 hrs., due to interruptions, House adjourned to meet again at 1730 hrs.
10.12.2015	-	0 19	At 1739 hrs., due to interruptions, House adjourned to meet again at 1745 hrs. At 1121 hrs., due to interruptions, House adjourned to meet again at 1140 hrs.
14.12.2015	-	0 40	At 1120 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
21.12.2015	-	0 19	At 1111 hrs., due to interruptions, House adjourned to meet again at 1130 hrs.
Total	-	8 36	8 36

*Time calculated on the basis of normal time of the House i.e. from 11 A.M. to 1 P.M. and from 2P.M. to 6 P.M.*

(vi) Statement indicating matters of urgent public importance raised (a) after Question Hour and (b) before the adjournment of the House for the day during Sixth Session of the Sixteenth Lok Sabha

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken		Number of Notices received
			H.	M.	
1	2	3	4	5	
30.11.2015	32	59	0	55	103
01.12.2015	21	67	0	36	138
02.12.2015	55	104	1	48	159
03.12.2015	24	90	0	58	165
04.12.2015	35	101	1	04	108
07.12.2015	20	78	0	50	110
08.12.2015	01	01	0	04	164
09.12.2015	24	60	1	01	155
10.12.2015	61	112	2	20	146
11.12.2015	20	56	0	44	116
14.12.2015	26	82	1	10	121
15.12.2015	31	104	1	16	173

1	2	3	4	5
16.12.2015	27	127	1 22	176
17.12.2015	26	134	0 56	178
18.12.2015	103	221	2 21	135
21.12.2015	87	199	2 14	126
22.12.2015	36	135	1 10	162
23.12.2015	02	02	0 02	99
<b>Total</b>	<b>631</b>	<b>1732</b>	<b>20 51</b>	<b>2534</b>

**17. STATEMENT SHOWING DATES AND TIME OF RINGING OF QUORUM BELL DURING THE SIXTH  
SESSION OF SIXTEENTH LOK SABHA  
(26-11-2015 to 23-12-2015)**

Sl. No.	Date	Time When quorum bell was rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1	2	3	4	5	6
1.	26.11.2015	1410 to 1413	03	-	House re-assembled after lunch break after quorum bell was rung once.
2.	30.11.2015	1405 to 1406	01	-	-do-
3.	01-12-2015	1410 to 1413	03	-	-do-
4.	02.12.2015	1410 to 1413	03	-	-do-
5.	03.12.2015	1440 to 1443	03	-	-do-
6.	04.12.2015	1415 to 1425	10	-	House was adjourned after quorum bell was rung thrice. House re-assembled at 1445 hrs.
7.	07.12.2015	1400 to 1403	03	-	House re-assembled after lunch break after quorum bell was rung once.

1	2	3	4	5	6
8.	09.12.2015	1415 to 1417	02	-	-do-
9.	10.12.2015	1400 to 1404	04	-	House re-assembled after lunch break after quorum bell was rung twice.
10.	11.12.2015	1410 to 1412	02	-	House re-assembled after lunch break after quorum bell was rung once.
11.	15.12.2015	1420 to 1421	01	-	-do-
12.	16.12.2015	1430 to 1432	02	-	-do-
13.	17.12.2015	1405 to 1407	02	-	-do-
14.	18.12.2015	1530 to 1532	02	-	-do-
		1734 to 1742	08	-	Shri N.K. Premachandran, MP raised the question of quorum in the House. After the Quorum bell was rung twice, House was adjourned due to want to quorum for the day.

15.	21.12.2015	1400 to 1403	03	-	House re-assembled after lunch break after quorum bell was rung once.
16.	22.12.2015	1430 to 1432	02	-	-do-
Total			54 mins.		



**Analysis of ringing of Quorum bell**

1.	Total time spend on ringing of quorum bell	:	54 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	3 times (on 04.12.2015 and 18.12.2015)
3.	Number of times House adjourned for want of quorum	:	2 times (on 04.12.2015 and 18.12.2015)
4.	Number of days when sitting commence after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	15 days

**18. STATEMENT REGARDING WALKOUTS STAGED BY  
MEMBERS DURING THE SIXTH SESSION OF  
SIXTEENTH LOK SABHA  
(26.11.2015 to 23.12.2015)**

Date	Time	Subject Matter
1	2	3
01.12.2015	1807 hrs	Shri Sudip Bandyopadhyay, Shri P. Karunakaran and some other hon. Members staged a walkout from the House as they were not satisfied with the reply being given by the Hon'ble Minister of Home Affairs, Shri Rajnath Singh on the discussion under Rule 193 on 'the situation arising out of the incidents of intolerance in the country' raised by Shri Mohammed Salim on the 30th November, 2015.
	1811 hrs	Shri Mallikarjun Kharge with other members of INC also staged a walkout from House on the same issue.
02.12.2015	1208-09 hrs	Shri Mallikarjun Kharge with other members of INC staged a walkout from the House to express their dissatisfaction over the decision by the Hon'ble Speaker to disallow their Adjournment Motion, Notice.
03.12.2015	1220 hrs	Shri Sudip Bandyopadhyay with the other members of AITC staged a walkout from the House as they were not satisfied with the reply given by the Hon'ble Minister of Home Affairs, Shri Rajnath Singh on discussion under Rule 193 on 'the Flood situation in Tamil Nadu and other parts of the country' raised by Shri T.G. Venkatesh Babu on 2nd December, 2015.
04.12.2015	1304 hrs	Shri Deepender Singh Hooda left the House in protest of not allowing him sufficient time to

1	2	3
		<p>speak by the Hon'ble Speaker on 'One Rank One Pension' for Ex-Servicemen.</p>
09.12.2015	1230 hrs	<p>Prof. Saugata Roy and members of AITC left the House in protest of the decision by the Chair to not allow the member to speak on Government policy.</p>
10.12.2015	1213 hrs	<p>Shri Mallikarjun Kharge and members of INC staged a walkout from the House in protest of the derogatory remarks (expunged) made by some members from the Treasury benches.</p>
	1217 hrs	<p>Shri Sudip Bandyopadhyay alongwith the members of INC also staged a walkout from the House in protest on the same issue.</p>
11.12.2015	1218 hrs	<p>Shri Mallikarjun Kharge and members of INC followed by members of AITC staged a walkout from the House demanding apology from the members for making derogatory remarks (expunged) against them in the House.</p>
14.12.2015	1217 hrs	<p>Shri Jyotiraditya M. Scindia with some other hon. Members of INC staged a walkout from the House as they were not satisfied with the reply of the Government on the issue regarding alleged withdrawal of invitation to the Kerala Chief Minister from a function to unveil statue of a former Chief Minister of Kerala by the Prime Minister in Kollam district of Kerala.</p>
	1219 hrs	<p>Members of AITC and CPI (M) also staged walkout in protest on the same issue.</p>
15.12.2015	1218 hrs	<p>Members of INC staged a walkout from the House in Protest of not being allowed to raise a state matter during 'Zero Hour' and some remarks made by Smt. Harsimrat Kaur, Minister for Food Processing.</p>

1	2	3
16.12.2015	1245 hrs	Shri Mallikarjun Kharge and other members of INC staged a walkout from the House to express their dissatisfaction over the decision of the Chair to not allow them to raise the allegedly unconstitutional actions by the Governor of Arunachal Pradesh.
	1253 hrs	Dr. Ratna De Nag and other members of AITC also staged a walkout from the House in protest of the unsatisfactory response of the Government on the CBI raid conducted in the Delhi Chief Minister's office.
17.12.2015	1409 hrs	Members of INC staged a walkout from the House in protest of the interference of the Governor in the internal matter of the Arunachal Pradesh State Government without consulting the State Government.
18.12.2015	1220 hrs	Members of INC staged a walkout from the House shouting slogan against the Government to express their dissatisfaction over the decision of Hon'ble Speaker to disallow adjournment motion moved by Shri Mallikarjun Kharge.
21.12.2015	1242-43 hrs	Members of INC staged a walkout from the House in protest of alleged irregularities in Delhi District Cricket Association. They were demanding an inquiry by a Joint Parliamentary Committee and the resignation of the Minister involved in the alleged irregularities (Name expunged).
22.12.2015	1217 hrs	Shri Jyotiraditya M. Scindia and other members of INC staged a walkout in protest of the appeal made by Shri Rajiv Pratap Rudy, MOS for Parliamentary Affairs to the Chair that members of the opposition parties who have been interrupting proceedings should not be permitted to speak on any issue in the House.

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1	2	3
23.12.2015	1211 hrs	Members of INC staged a walkout from the House demanding resignation of Minister of Finance.

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**19. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR  
BY HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS  
From 26.11.2015 to 23.12.2015**

HS/HDS/Chairpersons	Total No. of Days	Total Time Spent	
		H.	M.
Hon'ble Speaker	20	49	22
Hon'ble Deputy Speaker	19	53	09
Shri Hukum Singh	04	03	18
Dr. Ratna De (Nag)	03	02	38
Shri Hukm Deo Narayan Yadav	03	02	05
Dr. P. Venugopal	02	01	58
Shri Anandrao Adsul	02	01	21
Shri Pralhad Joshi	01	00	55
Shri Ramen Deka	01	00	55
Shri K. H. Muniyappa	01	00	35
Shri Konakalla Narayan Rao	01	00	27

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY  
HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS  
FROM 26.11.2015 To 23.12.2015**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	
HS			
26.11.2015	1100 to 1304 hrs.	02	04
	1659 to 1903 hrs.	02	04
27.11.2015	1100 to 1302 hrs.	02	02
	1528 to 1813 hrs.	02	45
30.11.2015	1100 to 1306 hrs.	02	06
	1601 to 1818 hrs.	02	17
01.12.2015	1100 to 1310 hrs.	02	10
	1533 to 1831 hrs.	02	58
02.12.2015	1100 to 1309 hrs.	02	09
03.12.2015	1100 to 1339 hrs.	02	39
04.12.2015	1100 to 1316 hrs.	02	16
07.12.2015	1100 to 1300 hrs .	02	00
08.12.2015	1100 to 1103 hrs.	00	03
	1130 to 1212 hrs.	00	42
09.12.2015	1100 to 1305 hrs.	02	05
10.12.2015	1100 to 1121 hrs.	00	21
	1140 to 1300 hrs.	01	20
11.12.2015	1101 to 1307 hrs.	02	06
14.12.2015	1100 to 1120 hrs.	00	20
	1200 to 1313 hrs.	01	13

1	2	3
15.12.2015	1100 to 1319 hrs.	02 19
16.12.2015	1100 to 1331 hrs.	02 31
17.12.2015	1100 to 1305 hrs.	02 05
18.12.2015	1100 to 1239 hrs.	01 09
21.12.2005	1100 to 1111 hrs.	00 11
	1130 to 1258 hrs.	01 28
22.12.2015	1100 to 1327 hrs.	02 27
23.12.2015	1100 to 1232 hrs.	01 32
Total Time Spent in the Chair		49 22
HDS	Time Spent	Total Time
		H. M.
26.11.2015	1413 to 1659 hrs.	02 46
	1903 to 1922 hrs.	00 19
27.11.2015	1302 to 1528 hrs.	02 26
30.11.2015	1406 to 1410 hrs.	00 04
	1430 to 1443 hrs.	00 13
	1515 to 1518 hrs.	00 03
	1818 to 1904 hrs.	00 46
01.12.2015	1413 to 1533 hrs.	01 20
02.12.2015	1413 to 1643 hrs.	02 30
	1718 to 1948 hrs.	02 30
03.12.2015	1443 to 1535 hrs.	00 52
	1655 to 1847 hrs.	01 52
04.12.2015	1445 to 1547 hrs.	01 02
07.12.2015	1404 to 1531 hrs.	01 27
	1650 to 1822 hrs.	01 32
08.12.2015	1400 to 1412 hrs.	00 12
	1500 to 1509 hrs.	01 09



1	2	3	
09.12.2015	1417 to 1529 hrs.	01	12
	1600 to 1717 hrs.	01	17
	1730 to 1739 hrs.	00	09
	1745 to 1800 hrs.	00	15
10.12.2015	1404 to 1838 hrs.	04	34
11.12.2015	1412 to 1546 hrs.	01	34
14.12.2015	1415 to 1524 hrs.	01	09
	1642 to 1801 hrs.	01	19
15.12.2015	1421 to 1530 hrs.	01	09
	1625 to 1911 hrs.	02	46
16.12.2015	1432 to 1529 hrs.	00	57
	1558 to 1815 hrs.	02	17
17.12.2015	1407 to 1552 hrs.	01	45
	1634 to 1759 hrs.	01	25
18.12.2005	1239 to 1441 hrs.	02	02
	1532 to 1611 hrs.	00	39
21.12.2015	1404 to 1515 hrs.	01	11
	1642 to 1940 hrs.	02	58
22.12.2015	1432 to 1859 hrs.	04	27
Total Time Spent in the Chair		53	09
Shri Hukum Singh	Time Spent	Total H.	Time M.
07.12.2015	1531 to 1611 hrs.	00	40
11.12.2015	1546 to 1710 hrs.	01	24
16.12.2015	1529 to 1558 hrs.	00	29

1	2	3	
21.12.2015	1557 to 1642 hrs.	00	45
Total Time Spent in the Chair		03	18
Dr. Ratna De (Nag)	Time Spent	<u>Total</u> H.	<u>Time</u> M.
04.12.2015	1557 to 1701 hrs.	01	14
14.12.2015	1524 to 1606 hrs.	00	42
21.12.2015	1515 to 1557 hrs.	00	42
Total Time Spent in the Chair		02	38
Shri Hukm Deo Narayan Yadav	Time Spent	<u>Total</u> H.	<u>Time</u> M.
03.12.2015	1602 to 1655 hrs.	00	53
14.12.2015	1606 to 1642 hrs.	00	36
18.12.2015	1706 to 1742 hrs.	00	36
Total Time Spent in the Chair		02	05
Dr. P. Venugopal	Time Spent	<u>Total</u> H.	<u>Time</u> M.
04.12.2015	1701 to 1800 hrs.	00	59
11.12.2015	1710 to 1809 hrs.	00	59
Total Time Spent in the Chair		01	58
Shri Anandrao Adsul	Time Spent	<u>Total</u> H.	<u>Time</u> M.
07.12.2015	1611 to 1650 hrs.	00	39
17.12.2015	1552 to 1634 hrs.	00	42
Total Time Spent in the Chair		01	21

1	2	3	
Shri Pralhad Joshi	Time Spent	<u>Total</u> H.	<u>Time</u> M.
15.12.2015	1530 to 1625 hrs.	00	55
Total Time Spent in the Chair		00	55
Shri Ramen Deka	Time Spent	<u>Total</u> H.	<u>Time</u> M.
18.12.2015	1611 to 1706 hrs.	00	55
Total Time Spent in the Chair		00	55
Shri K.H. Muniyappa	Time Spent	<u>Total</u> H.	<u>Time</u> M.
02.12.2015	1643 to 1718 hrs.	00	35
Total Time Spent in the Chair		00	35
Shri Konakalla Narayan Rao	Time Spent	<u>Total</u> H.	<u>Time</u> M.
03.12.2015	1535 to 1602 hrs.	00	27
Total Time Spent in the Chair		00	27

**20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF  
BUSINESS TRANSACTED DURING THE SIXTH SESSION  
OF THE SIXTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H.	M.	
1	2		3
<b>BILLS —</b>			
(a) Government Bills	27	43	23.64
(b) Private Member's Bills	04	40	03.98
General Budget	03	54	03.33
MATTERS OF URGENT PUBLIC IMPORTANCE	20	51	17.79
MATTERS UNDER RULE 377	00	51	00.73
QUESTIONS	07	11	06.13
<b>RESOLUTIONS —</b>			
Private Members' Resolutions	02	31	02.15
<b>STATEMENTS —</b>			
Rule 372 and Direction 73A	02	03	01.75
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	47	30	40.50
<b>TOTAL</b>	<b>117</b>	<b>14</b>	<b>100</b>